NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 218/Chd/CHD/2017

Under Sections 58 and 59 of the Companies Act, 2013.

In the mat	ter of transmission of shares:	
Gurpartap Singh & Ors.		Petitioners/Appellants
Vs.		
Deepak Towers Private Limited & Ors.		Respondents.
Present:	Mr. Arora Vishwas Kumar, advo	ocate for Petitioners/Appellants
On request, adjourned to 28.08.2017.		
		-8d-
		(Justice R.P.Nagrath) Member (Judicial)

August 16, 2017.